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भारत सरकार / GOVERNMENT OF INDIA
व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

☎ 079-27601781
079-27601782
Fax No.: 27601779

Time: 11:00 AM

Date: 19/06/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1399378/ 05	Opp. No. AMD- 258575	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Aurochem Laboratories(India) Pvt. Ltd., Ahmedabad	Jayendra Modi, Hearing Officer
02	1399378/ 05	Opp. No. AMD- 710569	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s Advocate Manoj. G. Menda, Mumbai / M/s. Walter Bushnell Medipure Private Limited, New Delhi	Jayendra Modi, Hearing Officer
03	1399384/ 05	Opp. No. AMD- 246844	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Jayendra Modi, Hearing Officer
04	4650855/ 42	Opp. No. AMD- 1090836	M/s. Legalraasta Technologies Private Ltd., Delhi / M/s. Mydhan Technologies Private Limited, Vadodara V/s M/s. Sim & San Advocates, Haryana / M/s. Makemytrip (India) Private Limited, Haryana	Jayendra Modi, Hearing Officer

05	1392179/ 05	Opp. No. AMD- 256622	M/s. Tenfold Pharmaceuticals Pvt. Ltd., Sikar-Rajasthan V/s M/s. Loyal Registered Services, NCR-Delhi	Jayendra Modi, Hearing Officer
06	1510293/ 29	Opp. No. AMD- 766536	M/s. J.T.Trivedi & Associates, Ahmedabad / Mr. Himatmal Chunilal Gandhi, Ahmedabad V/s Advocate Prakash Javaria, Udaipur / M/s. Mittal Oil Mills Private Limited, Ajmer-Rajasthan	Jayendra Modi, Hearing Officer
07	1031119/ 16	Opp. No. AMD- 225821	Mr. Rajendra Nanubhai Majithia., Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Jayendra Modi, Hearing Officer
08	1125756/ 05	Opp. No. AMD- 220869	M/s. Nanavati & Nanavati Advocates, Ahmedabad / M/s. Alembic Pharmaceuticals Limited, Vadodara V/s M/s. R.K. Dewan & Company, Mumbai / M/s. Alta Laboratories Limited, Mumbai	Shraddha Patel, Hearing Officer
09	1126079/ 16	Opp. No. AMD- 726097	M/s. K.C.Patel & Co., Ahmedabad / M/s. Nice & New, Rajkot V/s M/s. Tradetend Consultants Pvt. Ltd., Rajkot / M/s. Nice And New, Morbi	Shraddha Patel, Hearing Officer
10	1174493/ 02	Opp. No. AMD- 204704	Mr. Nakul Sharedalal, Ahmedabad / M/s. Asian Dyestuff Industries, Ahmedabad V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Asian Paints (India) Limited, Mumbai	Shraddha Patel, Hearing Officer

11	1190286/ 29	Opp. No. AMD- 187263	M/s. Adani Wilmar Ltd., Ahmedabad V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. Kumar Dal Mill, Delhi	Shraddha Patel, Hearing Officer
12	1191087/ 16	Opp. No. AMD- 202209	M/s. Jasani & Company, Rajkot / Ms. Kirtiben Jaisukhram Chandrani, Rajkot V/s M/s. Klient Rechts & Co., Mumbai / M/s. Options Clothing Co Pvt. Ltd., Mumbai	Shraddha Patel, Hearing Officer
13	1155231/ 06	Opp. No. AMD- 187645	M/s. Tradesafe, Jamnagar / Mr. Bhai Ravi Bhai Kanji Bhai Patel, Jamnagar V/s M/s. Madamser & Co., Delhi / M/s. Mex Switchgears Pvt. Ltd., Jalandhar	Shraddha Patel, Hearing Officer
14	1031129/ 26	Opp. No. AMD- 225813	Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shraddha Patel, Hearing Officer
15	1245941/ 12	Opp. No. AMD- 229079	M/s. A.R.Shah & Co., Ahmedabad / M/s. Aone Seat Cover, Ahmedabad V/s M/s. Madamser & Co., New Delhi / M/s. Avon Cycles Ltd., Ludhiana	Shivangi Rana, Hearing Officer
16	994556/ 11	Opp. No. AMD- 144316	M/s. K.C.Patel & Co., Ahmedabad / M/s. Sagar Polytechnik Ltd., Rajkot V/s M/s. Krishna & Saurastri, Mumbai / M/s. Billion Plastics Private Limited, Mumbai	Shivangi Rana, Hearing Officer

17	1242310/ 33	Opp. No. AMD- 207916	M/s. S. Majumdar & Co., Kolkata / M/s. Sogo Ceramic Pvt. Ltd., Morbi V/s M/s. Krishna & Saurastri, Mumbai	Shivangi Rana, Hearing Officer
18	1242311/ 34	Opp. No. AMD- 207907	M/s. S. Majumdar & Co., Kolkata / M/s. Sogo Ceramic Pvt. Ltd., Morbi V/s M/s. Krishna & Saurastri, Mumbai	Shivangi Rana, Hearing Officer
19	1242317/ 40	Opp. No. AMD- 207906	M/s. S. Majumdar & Co., Kolkata / M/s. Sogo Ceramic Pvt. Ltd., Morbi V/s M/s. Krishna & Saurastri, Mumbai	Shivangi Rana, Hearing Officer
20	1157367/ 30	Opp. No. AMD- 190195	Mr. Sharad Agrawal, Jodhpur / M/s. MLJ Food Products Pvt. Ltd., Jodhpur V/s M/s. L.S. Davar & Co., New Delhi	Shivangi Rana, Hearing Officer
21	1031131/ 28	Opp. No. AMD- 225814	Mr. Rajendra Nanubhai Majithia, Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shivangi Rana, Hearing Officer
22	1036610/ 06	Opp. No. AMD- 193681	Mr. Rajendra R. Raval, Jamnagar / Mr. Yogesh B Patel, Jamnagar V/s M/s. Jasani & Company, Rajkot / M/s. Diamond Brass Industries, Jamnagar	Ashish Kumar Pandey, Asst. Registrar
23	1163990/ 05	Opp. No. AMD- 204102	M/s. Scortis Labs (P) Limited, Jaipur / M/s. Kamal Garg & Associates, Delhi V/s M/s. Unexo Laboratories Pvt. Ltd., Delhi	Ashish Kumar Pandey, Asst. Registrar

24	1164728/ 09	Opp. No. AMD- 732615	M/s. Ajanta India Limited, Morbi V/s M/s. Mangla Registration Service, Delhi / M/s. Ajanta Electric Industries, Delhi	Ashish Kumar Pandey, Asst. Registrar
25	1486811/ 25	Opp. No. AMD- 726732	Mr. Iqbal Madatali Hudda, Ahmedabad V/s M/s. Rao & Rao, Secunderabad-A.P. / M/s. Century Apparels Pvt. Ltd., Hyderabad-A.P.	Jai Prakash, Asst. Registrar
26	1486816/ 05	Opp. No. AMD- 726808	Ms. Parulben Yogeshbhai Dave, Chhatral-Gandhinagar V/s M/s. Sun Pharmaceutical Industries Ltd., Mumbai	Jai Prakash, Asst. Registrar
27	1495920/ 05	Opp. No. AMD- 725775	M/s. Tradesafe, Jamnagar / M/s. Admit Pharmaceuticals Pvt. Ltd., Rajkot V/s M/s. The Acme Company, New Delhi / M/s. Win Medicare Pvt. Ltd., New Delhi	Jai Prakash, Asst. Registrar
28	4089936/ 25	Opp. No. AMD- 269675	Ms. Komal Ahuja, Delhi / Mr Rakesh Parnami S/O Sh Jugal Kishor Parnami, Jaipur V/s M/s. National Trade Mark Co., Agra-U.P. / M/s. Big Style Shoes, Agra-U.P.	Jai Prakash, Asst. Registrar



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CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	981298/ 30	Opp. No. AMD- 229754	M/s. K.C. Patel & Co., Ahmedabad / Mr. Nayankumar K Lakhani, Navsari V/s M/s. Nanavati Associates, Ahmedabad / M/s. Mehsana Dist. Co-Op. Milk Producer's Union Limited, Mehsana	Jayendra Modi, Hearing Officer
02	4395395/ 05	Opp. No. AMD- 1094678	M/s. K.C. Patel & Co., Ahmedabad / M/s. Zota Health Care Limited, Surat V/s M/s. Depenning & Depenning, Chennai	Jayendra Modi, Hearing Officer
03	4395396/ 05	Opp. No. AMD- 1094679	M/s. K.C. Patel & Co., Ahmedabad / M/s. Zota Health Care Limited, Surat V/s M/s. Depenning & Depenning, Chennai	Jayendra Modi, Hearing Officer
04	1501600/ 05	Opp. No. AMD- 727231	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Arora Registration Service, Amritsar / M/s. Zoloto Industries, Jalandhar	Jayendra Modi, Hearing Officer

05	1654887/ 19	Opp. No. AMD- 745143	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Sureshbhai Dahyabhai Patel, Ahmedabad V/s M/s. Indian Trade Marks Co., New Delhi / M/s. Surya Roshni Limited, Bahadurgarh	Jayendra Modi, Hearing Officer
06	4084159/ 19	Opp. No. AMD- 1018694	Mr. Sampat Dhruv Pradip, Rajkot / Mr. Mahendrabhai Maganbhai Detroja, Rajkot V/s M/s. Jasani & Company, Rajkot / M/s. Silver Lime, Upleta-Gujarat	Jayendra Modi, Hearing Officer
07	1489951/ 05	Opp. No. AMD- 727263	M/s. D.C. Dani & Associates, Ahmedabad / Mr. Maheshbhai Patel, Mehsana V/s M/s. R. R. Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad	Jayendra Modi, Hearing Officer
08	1644211/ 03	Opp. No. AMD- 744679	M/s. H. K. Acharya & Company. Ahmedabad / Mr. Uday Naresh Vora, Ahmedabad V/s M/s. Thakur & Co. Mumbai / M/s. Asian Aerosol Pvt. Ltd. Mumbai	Jayendra Modi, Hearing Officer
09	1505451/ 30	Opp. No. AMD- 729473	M/s. G. D. Bansal Advocate, Jaipur / M/s. Nagad Narayan Food Products,Rajasthan V/s M/s. G.S. Rijhwani & Co.Mumbai / M/s. Kwality Industries, M.P	Shraddha Patel, Hearing Officer
10	1505451/ 30	Opp. No. AMD- 730797	M/s. G. D. Bansal Advocate, Jaipur / M/s. Nagad Narayan Food Products,Rajasthan V/s M/s. Y. J. Trivedi & Co. Ahmedabad / M/s. Nagad Narayan Pan House, Rajkot	Shraddha Patel, Hearing Officer

11	1439493/ 30	Opp. No. AMD- 721719	M/s. Indo Overseas Trade Marks Co., Ahmedabad / Mr. Mahendra Shantilal Shah, Delsar-Dahod V/s M/s. Delhi Registration Service, New Delhi / M/s. KRBL Limited, New Delhi	Shraddha Patel, Hearing Officer
12	1568186/ 11	Opp. No. AMD- 736786	M/s. K.C.Patel & Co., Ahmedabad / Mr. Chimanbhai K, Patel, Ahmedabad V/s M/s. Madamser & Co., New Delhi / M/s. Mex Switchgears Pvt. Ltd., Jalandhar	Shraddha Patel, Hearing Officer
13	1568186/ 11	Opp. No. AMD- 740541	M/s. K.C.Patel & Co., Ahmedabad / Mr. Chimanbhai K, Patel, Ahmedabad V/s P. K. Arora, Agra-U.P. / Mr. Rohtas Goel, New Delhi	Shraddha Patel, Hearing Officer
14	1570129/ 17	Opp. No. AMD- 734757	M/s. Rishit Bhatt & Co., Ahmedabad / M/s. JP Iscon Private Limited, Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. International Society For Krishna Consciousness, Mumbai	Shraddha Patel, Hearing Officer
15	1710632/ 04	Opp. No. AMD- 756536	Mr. Vijay K. Vora, Vadodara V/s M/s. R.K. Dewan & Company, Mumbai	Shraddha Patel, Hearing Officer
16	1678752/ 30	Opp. No. AMD- 757541	Mr. Pareek Purushottam Lal, Rajasthan / Smt. Rekha Sancheti, Rajasthan V/s M/s. Mangla Registration Service. Delhi / M/s. LT Foods Ltd., New Delhi	Shraddha Patel, Hearing Officer

17	1224750/ 30	Opp. No. AMD- 202116	M/s. J.T.Trivedi & Associates. Ahmedabad / Mr. Nisarahmad Valimohmad Sabugar V/s M/s. R.K. Dewan & Co.Mumbai / M/s. Gujarat Tea Depot Co., Ahmedabad	Shivangi Rana, Hearing Officer
18	1226120/ 03	Opp. No. AMD- 190476	Mr. Sanjay V. Parikh, Surat / Ms. Shehnaz A. Cyclewala, Surat V/s M/s. Law & Prudence, Mumbai / M/s. Business Development Services, Hoshiarpur	Shivangi Rana, Hearing Officer
19	1229971/ 05	Opp. No. AMD- 195344	M/s. K.C.Patel & Co., Ahmedabad / Mr. Himanshu Muktilal Zota, Surat V/s M/s. International Trade Marks Bureau, Mumbai / M/s. Lupin Limited, Mumbai	Shivangi Rana, Hearing Officer
20	1236877/ 05	Opp. No. AMD- 198751	M/s. UNI Vision Healthcare Limited, Ahmedabad V/s M/s. Bharat Shah & Co., West Mumbai / M/s. USV Limited, Mumbai	Shivangi Rana, Hearing Officer
21	1223820/ 19	Opp. No. AMD- 258331	Mr. Chandrakant M. Joshi, Mumbai / M/s. Silvenia Ceramic Pvt. Ltd. Morbi V/s M/s. Anand And Anand, New Delhi	Shivangi Rana, Hearing Officer
22	1158470/ 30	Opp. No. AMD- 866832	M/s. Anand And Anand, New Delhi / M/s. Miraj Business Development Private Limited, Rajasthan V/s M/s. Delhi Registration Service, New Delhi / M/s. Amir Chand Jagdish Kumar Exports Ltd., Delhi	Shivangi Rana, Hearing Officer

23	1712536/ 06	Opp. No. AMD- 762201	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Param Jewels Private Limited, Ahmedabad V/s M/s. Saikrishna & Associates, Noida	Shivangi Rana, Hearing Officer
24	971189/ 30	Opp. No. AMD- 711466	Mr. Suresh P. Vaishnav Advocate, Surat / M/s. Shree Rang Pulse Mills, Bharuch V/s M/s. Jasani & Company. Rajkot / M/S. Shree Mangrol Oil Mill, Junagadh	Shivangi Rana, Hearing Officer
25	1531357/ 05	Opp. No. AMD- 729239	M/s. R. R. Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. India Law Services, Advocates & Legal Consultants, Mumbai / M/s. Lupin Limited, Mumbai	Jai Prakash, Asst. Registrar
26	1532653/ 30	Opp. No. AMD- 735497	Mr. Sharad Agrawal. Jodhpur / Mr. Mahendrakumar Kailash Prasad, Rajasthan V/s M/s. J.T.Jhala & Co., Ahmedabad / Mr. Mahendrakumar Kamalkumar, Rajasthan	Jai Prakash, Asst. Registrar
27	1554970/ 24	Opp. No. AMD- 737603	M/s. Superfastaction Regn. Service, Surat / Ms. Archana Amit Rungta, Surat V/s M/s. Rao & Rao, Secunderabad-A.P. / M/s. Anutex, Hyderabad-A.P.	Jai Prakash, Asst. Registrar



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Time: 11:00 AM

Date: 22/06/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1712539/ 40	Opp. No. AMD- 762635	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Param Jewels Private Limited, Ahmedabad V/s M/s. Saikrishna & Associates, Noida	Jayendra Modi, Hearing Officer
02	3845480/ 09	Opp. No. AMD- 1045404	Mr. Ravi Chauhan, Delhi / Ms. Sushila Mutha, Ahmedabad V/s M/s. L.R. Swami Co., Chennai / M/s. Indoraj Enterprices, Jalgaon	Jayendra Modi, Hearing Officer
03	4818770/ 07	Opp. No. AMD- 1097857	M/s. AP Associates, Indore-M.P. / Mr. Sunil Patel Proprietor of M/s. Sharda Enterprise, Ahmedabad V/s M/s. Lalji Advocates, Delhi / M/s. Pali Industries, Ghaziabad-U.P.	Jayendra Modi, Hearing Officer
04	1232140/ 34	Opp. No. AMD- 203279	Mr. Hiral C. Joshi, Bhavnagar / Mr. Vinod Kumar Ramanlal Shah, Ahmedabad V/s M/s. Manmohan Singh & Associates, New Delhi / M/s. Chaurasia Tobacco Industries, Delhi	Jayendra Modi, Hearing Officer

05	1100880/ 05	Opp. No. AMD- 162907	M/s. Rahul Chaudhry & Partners, New Delhi / M/s. Reckitt Benckiser Healthcare India Private Limited, Haryana V/s M/s. Burroughs Wellcome (India) Ltd., Mumbai	Jayendra Modi, Hearing Officer
06	4824673/ 43	Opp. No. AMD- 1112328	M/s. Indus, Ahmedabad / Mr. Deepak Rai Trading As: Oliver's Hospitality, Ahmedabad V/s M/s. S.S. Rana & Co., New Delhi	Jayendra Modi, Hearing Officer
07	1341249/ 05	Opp. No. AMD- 225707	M/s. Tradesafe, Jamnagar / M/s. Royal Labs, Vadodara V/s. Mr. Anand And Anand. New Delhi	Jayendra Modi, Hearing Officer
08	1426538/ 42	Opp. No. AMD- 739718	Mr. Arvind Laxmipat Jain. Ahmedabad V/s. M/s. Worldwide Registration Bureau. New Delhi / Mr. Yogender Chandra Kurele, Uttar Pradesh	Jayendra Modi, Hearing Officer
09	1233183/ 30	Opp. No. AMD- 251450	Mr. Hiral Chandrakant Joshi, Mumbai / M/s. Intercapital Resources Reserves And Services Private Limited, Ahmedabad V/s M/s. Delhi Registration Service, New Delhi / M/s. Krbl Limited, Delhi	Shraddha Patel, Hearing Officer
10	1100855/ 28	Opp. No. AMD- 197094	M/s. M.P.Mirchandani & Co., Mumbai / M/s. Besto Industries, Pardi-Valsad V/s M/s. United Oversea Trade Mark Company, New Delhi	Shraddha Patel, Hearing Officer
11	1323398/ 05	Opp. No. AMD- 208851	Ms. Jaya A Manghwani, Mumbai / Smt. Anitaben Gautambhai Mehta, Rajkot V/s M/s. The Calcutta Trade Mark Co., Delhi / M/s. Chetna Polytex Private Limited, New Delhi	Shraddha Patel, Hearing Officer

12	1330605/ 05	Opp. No. AMD- 215961	M/s. Rahul Chaudhry & Partners, New Delhi V/s Mr. Kiran Mehta, Mumbai / M/s. Franco-Indian Pharmaceutical Pvt. Ltd., Mumbai	Shraddha Patel, Hearing Officer
13	1330605/ 05	Opp. No. AMD- 221907	M/s. Rahul Chaudhry & Partners, New Delhi V/s M/s. Intl Advocate, New Delhi / M/s. Kee Pharma Ltd., New Delhi	Shraddha Patel, Hearing Officer
14	1577029/ 05	Opp. No. AMD- 743721	M/s. Y. J. Trivedi & Co. Ahmedabad / M/s. Intas Pharmaceuticals Ltd., Ahmedabad V/s M/s. Zeusip Advocates LLP, New Delhi	Shraddha Patel, Hearing Officer
15	1334315/ 11	Opp. No. AMD- 212294	M/s. H. K. Acharya & Company. Ahmedabad / M/s. Sun Silk Ceramics Pvt. Ltd., Morbi V/s Mr. Dakshesh B. Mehta, Advocate, Ahmedabad / M/s. Cera Sanitaryware Limited., Ahmedabad	Shraddha Patel, Hearing Officer
16	1433058/ 05	Opp. No. AMD- 714039	M/s. R. R. Shah & Co. Ahmedabad / M/s. Torrent Pharmaceuticals Ltd. Ahmedabad V/s M/s. De Penning & De Penning, Chennai	Shraddha Patel, Hearing Officer
17	1249901/ 29	Opp. No. AMD- 189874	M/s. Jasani & Company. Ahmedabad / M/s. Rajkot District Co-Operative Milk Producers Union Limited, Rajkot V/s Mr. Arun Malhotra, Haryana / M/s. Shyam Sunder (Haryana) Industries Pvt. Ltd. Hisar	Shivangi Rana, Hearing Officer

18	1246925/ 24	Opp. No. AMD- 196617	M/s. G. S. Rijhwani & Co.,Mumbai / M/s. Samkit Textile Mills, Bhilwara V/s M/s. R.K.Dewan & Co.,Mumbai / Mr. Pradipkumar Nandlal Dhoot, Ammednagar	Shivangi Rana, Hearing Officer
19	1209124/ 02	Opp. No. AMD- 203501	M/s. S. M. Gupta And Company. Delhi / M/s. National Plaster Industries, Sardarshar V/s M/s. Arjun T. Bhagat & Co. Mumbai / M/s. Asian Paints (India) Limited, Mubai	Shivangi Rana, Hearing Officer
20	1209124/ 02	Opp. No. AMD- 205116	M/s. S. M. Gupta And Company. Delhi / M/s. National Plaster Industries, Sardarshar V/s M/s. International Trade Marks Bureau. Mumbai / M/s. Asian Paints India Ltd., Mumbai	Shivangi Rana, Hearing Officer
21	1197786/ 05	Opp. No. AMD- 192600	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Health Care Limited. Ahmedabad V/s M/s. D K Lalwani & Co. New Delhi / M/s. Win-Medicare Pvt. Limited., New Delhi	Shivangi Rana, Hearing Officer
22	1727755/ 29	Opp. No. AMD- 762113	M/s. Y. J. Trivedi & Co., Ahmedabad./ M/s. Adani Wilmar Limited, Ahmedabad V/s M/s. Trade Mark Registration Bureau. Kolkata / M/s. Shalimar Chemical Works Limited, Kolkata	Shivangi Rana, Hearing Officer
23	1351360/ 11	Opp. No. AMD- 221442	M/s. Jasani & Company. Rajkot / M/s. Sonam Ceramics, Morbi V/s Mr. Dakshesh B. Mehta, Advocate, Ahmedabad / M/s. Cera Sanitaryware Limited, Ahmedabad	Shivangi Rana, Hearing Officer

24	1466385/ 09	Opp. No. AMD- 732451	M/s. Tradesafe, Ahmedabad / M/s. The Computer Super Market, Ahmedabad V/s Mr. Anand And Anand, New Delhi	Shivangi Rana, Hearing Officer
25	1265775/ 35	Opp. No. AMD- 725575	M/s. K.C.Patel & Co. Ahmedabad / M/s. Miraj Products Private Limited, Rajasthan V/s Mr. Anand And Anand, New Delhi / M/s. Skol Breweries Limited, Banglore	Jai Prakash, Asst. Registrar
26	1259374/ 17	Opp. No. AMD- 188691	M/s. J.T.Trivedi & Associates. Ahmedabad / M/s. Jalaram Ceramics Limited, Ahmedabad V/s Mr. Chandrakant M. Joshi, Mumbai / M/s. Bell Granito Ceramica Ltd., Mumbai	Jai Prakash, Asst. Registrar
27	1259372/ 19	Opp. No. AMD- 186622	M/s. J.T.Trivedi & Associates. Ahmedabad / M/s. Jalaram Ceramics Limited, Ahmedabad V/s Mr. Chandrakant M. Joshi, Mumbai / M/s. Bell Granito Ceramica Ltd., Mumbai	Jai Prakash, Asst. Registrar



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01	1579148/ 34	Opp. No. AMD- 736437	M/s. R. R. Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Jayendra Modi, Hearing Officer
02	1579148/ 34	Opp. No. AMD- 736427	M/s. R. R. Shah & Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Changodar V/s Mr. Pinakin S. Belani, Ahmedabad / M/s. Ankit Consumer Products Pvt. Ltd., Muzaffarpur - Bihar	Jayendra Modi, Hearing Officer
03	1596695/ 24	Opp. No. AMD- 742413	M/s. Oza And Oza Advocates, Ahmedabad / M/s. Shah Mafatlal Rameshkumar, Ahmedabad V/s M/s. Varikasery & Varikasery, Mumbai / M/s. H. Hitendra & Co., Mumbai	Jayendra Modi, Hearing Officer
04	1572287/ 31	Opp. No. AMD- 741173	Mr. Sharad Agrawal, Jodhpur / Mr. Hanuman Mal Kothari, Jodhpur V/s P.K.Arora, Agra-U.P. / M/s. Pan Parag India Ltd., Kanpur-U.P.	Jayendra Modi, Hearing Officer

05	1537444/ 05	Opp. No. AMD- 730765	M/s. Tradesafe, Jamnagar / M/s. GSP Crop Science Pvt. Ltd., Ahmedabad V/s M/s. Wadia Ghandy & Co., Mumbai / M/s. Bombay Stock Exchange Limited, Mumbai	Jayendra Modi, Hearing Officer
06	1538424/ 16	Opp. No. AMD- 741781	M/s. Aditya & Associates, Mumbai / M/s. DB Corp. Limited, Ahmedabad V/s M/s. Lalji Advocates, Delhi / Mr. Sugan Chand Murari Lal, Delhi	Jayendra Modi, Hearing Officer
07	1570147/ 35	Opp. No. AMD- 734758	M/s. Rishit Bhatt & Co., Ahmedabad / M/s. JP Iscon Private Limited, Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. International Society For Krishna Consciousness, Mumbai	Shraddha Patel, Hearing Officer
08	1570473/ 37	Opp. No. AMD- 734773	M/s. Rishit Bhatt & Co., Ahmedabad / M/s. JP Iscon Private Limited, Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. International Society For Krishna Consciousness, Mumbai	Shraddha Patel, Hearing Officer
09	1531358/ 05	Opp. No. AMD- 728418	M/s. R. R. Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. Vishesh & Associates, Mumbai / M/s. Alkem Laboratories Ltd., Mumbai	Shraddha Patel, Hearing Officer
10	1536859/ 05	Opp. No. AMD- 738861	M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Cadila Pharmaceuticals Ltd., Ahmedabad V/s M/s. Dr. Reddy's Laboratories Limited, Hyderabad	Shraddha Patel, Hearing Officer

11	1538419/ 16	Opp. No. AMD- 745313	M/s. Aditya & Associates, Mumbai / M/s. DB Corp. Limited, Ahmedabad V/s M/s. Lalji Advocates, Delhi / M/s. K.S.Oils Ltd., New Delhi	Shraddha Patel, Hearing Officer
12	1568612/ 04	Opp. No. AMD- 737371	M/s. Varikasery & Varikasery, Mumbai / M/s. Gujarat Forgings Limited, Rajkot V/s M/s. C. Daniel & Gladys, Chennai / Mr. Venkatarama Rao Avvas, Vijayawada-A.P.	Shraddha Patel, Hearing Officer
13	1490381/ 05	Opp. No. AMD- 727732	Mr. Suresh M. Upadhyaya, Ahmedabad / M/s. Cadila Healthcare Ltd., Ahmedabad V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai	Shivangi Rana, Hearing Officer
14	4622058/ 05	Opp. No. AMD- 1088557	M/s. Otsuka Pharmaceutical India Private Limited, Ahmedabad V/s M/s. Khaitan & Co., Mumbai / M/s. Koye Pharmaceuticals Private Limited, Mumbai	Shivangi Rana, Hearing Officer
15	1490388/ 29	Opp. No. AMD- 727027	M/s. Y. J. Trivedi & Co., Ahmedabad / Mr. Vipulkumar Dilipbhai Shah, Nadiad-Kheda V/s M/s. Kayser And Company, Mumbai / M/s. Raj oil Mills Ltd., Mumbai	Shivangi Rana, Hearing Officer
16	1384509/ 07	Opp. No. AMD- 246864	M/s. Kamal Enterprise, Rajkot V/s M/s. Refry & Sagar, Gurgaon	Shivangi Rana, Hearing Officer

17	1385243/ 30	Opp. No. AMD- 244984	M/s. G. D. Bansal & Associates., Jaipur / M/s. Radha Somani Food Products Pvt. Ltd., Jaipur V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Laxmi Protein Products Pvt. Ltd., Vasad-Anand	Shivangi Rana, Hearing Officer
18	1387444/ 41	Opp. No. AMD- 230273	Mr. Kedar G. Dave, Ahmedabad / M/s. Swastiks Sattva Vikas School, Ahmedabad V/s M/s. Worldwide Registration Bureau, New Delhi / M/s. NIIT Limited, New Delhi	Shivangi Rana, Hearing Officer



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व्यापार चिन्ह रजिस्ट्री / TRADE MARKS REGISTRY
बौद्धिक संपदा भवन / IP BHAWAN
चाणक्यपुरी ओवर्ब्रिज के निकट / NEAR CHANKYAPURI OVERBRIDGE,
घाटलोडिया, अहमदाबाद / GHATLODIA, AHMEDABAD-380061

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Time: 11:00 AM

Date: 27/06/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1540619/ 07	Opp. No. AMD- 728698	Mr. Bipin Premjibhai Satapara, Mumbai / M/s. P&D Pumps And Gears Industries, Wadhwan, Surendranagar V/s M/s. Nanavati Associates, Ahmedabad / M/s. Del Engineers, Wadhwan, Surendranagar	Jayendra Modi, Hearing Officer
02	4622636/ 35	Opp. No. AMD- 1093424	Advocate Priyanka B. Nagar, Ahmedabad / M/s. Shri Bileshwar Industries, Rajkot V/s M/s. Lalji Advocates, Delhi / M/s. Nawkar Exim (P) Ltd., Delhi	Jayendra Modi, Hearing Officer
03	1544187/ 03	Opp. No. AMD- 729461	M/s. Mira Soap Factory, Nadiad-Kheda V/s M/s. M.P. Mirchandani & Co., Mumbai / M/s. Ravi Industries, Nagpur	Jayendra Modi, Hearing Officer
04	1554281/ 11	Opp. No. AMD- 736505	M/s. Tradesafe. Jamnagar / M/s. Bhautik Industries, Jamnagar V/s M/s. Zeusip Advocates LLP, New Delhi	Jayendra Modi, Hearing Officer

05	1554281/ 11	Opp. No. AMD- 736506	M/s. Tradesafe. Jamnagar / M/s. Bhautik Industries, Jamnagar V/s M/s. Anand And Anand, New Delhi	Jayendra Modi, Hearing Officer
06	1557618/ 29	Opp. No. AMD- 731973	M/s. Zee Hygine Products Private Limited, Ahmedabad V/s M/s. Trade Mark Registration Bureau, Kolkata / M/s. Shalimar Chemical Works Limited, Kolkata	Jayendra Modi, Hearing Officer
07	1531359/ 05	Opp. No. AMD- 728701	M/s. R.R.Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. Lall & Sethi, New Delhi	Shraddha Patel, Hearing Officer
08	1531363/ 05	Opp. No. AMD- 735206	M/s. R.R.Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. V.A. Associates, Mumbai / M/s. Lupin Limited, Mumbai	Shraddha Patel, Hearing Officer
09	1027641/ 31	Opp. No. AMD- 258779	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Babul Products, Ahmedabad	Shraddha Patel, Hearing Officer
10	1574118/ 05	Opp. No. AMD- 743172	Mr. Pankajkumar B. Sharma, Ahmedabad / M/s. Swastik Pesticides Ltd., Ahmedabad V/s M/s. Purnima Nikhil Mainkar, Mumbai / M/s. Sulphur Mills Ltd., Mumbai	Shraddha Patel, Hearing Officer

11	4127663/ 34	Opp. No. AMD- 1001511	Mr. Chandrakant M. Joshi, Mumbai / Mr. Rajendra Babulal Malu, Baroda V/s M/s. Khaitan & Co., New Delhi / M/s. Esskay Universal, Bengalore	Shraddha Patel, Hearing Officer
12	3599576/ 06	Opp. No. AMD- 919459	M/s. G. D. Bansal & Associates., Jaipur / Mr. Deepak Agarwal, Jaipur V/s Mr. Parveen Kumar Kandoi, Jaipur	Shraddha Patel, Hearing Officer
13	1385240/ 30	Opp. No. AMD- 232716	M/s. G. D. Bansal & Associates., Jaipur / M/s. Radha Somani Food Products Pvt. Ltd., Jaipur V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Laxmi Protein Products Pvt. Ltd., Vasad-Anand	Shivangi Rana, Hearing Officer
14	1385242/ 30	Opp. No. AMD- 231957	M/s. G. D. Bansal & Associates., Jaipur / M/s. Radha Somani Food Products Pvt. Ltd., Jaipur V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Laxmi Protein Products Pvt. Ltd., Vasad-Anand	Shivangi Rana, Hearing Officer
15	1714553/ 01	Opp. No. AMD- 760069	M/s. P.R.Corporation, Vadodara V/s Mr. Chandrakant M. Joshi, Mumbai	Shivangi Rana, Hearing Officer
16	1716736/ 19	Opp. No. AMD- 763601	M/s. Royal Ceramics Industries, Thangadh / M/s. Y. J. Trivedi & Co., Ahmedabad V/s M/s. Cera Sanitaryware Limited, Ahmedabad	Shivangi Rana, Hearing Officer
17	1716736/ 19	Opp. No. AMD- 763804	M/s. Royal Ceramics Industries, Thangadh V/s M/s. P. Yogeshkumar & Co., Morbi	Shivangi Rana, Hearing Officer

18	1347677/ 03	Opp. No. AMD- 216190	M/s. Kusum Malik, Jaipur V/s M/s. Lall Lahiri & Salhotra, Gurgaon / M/s. Kaya Skin Care Limited, Mumbai	Shivangi Rana, Hearing Officer
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बौद्धिक संपदा भवन / IP BHAWAN
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Fax No.: 27601779

Time: 11:00 AM

Date: 28/06/2023

CAUSE LIST

Sr. No.	Applicati on/R. T. M. No.	Opp./Rect. No.	Name of Parties	
01	1319760/ 31	Opp. No. AMD- 209588	M/s. G. D. Bansal & Associates., Jaipur / M/s. Lakhpat Trading Corporation, Jodhpur V/s M/s. Ashoka Industries, Jodhpur	Jayendra Modi, Hearing Officer
02	1339630/ 05	Opp. No. AMD- 202931	M/s. G. D. Bansal & Associates., Jaipur / M/s. S.R.Pharmaceuticals, Jaipur V/s M/s. Rajvi Vipul Bhagat, Mumbai	Jayendra Modi, Hearing Officer
03	1318151/ 09	Opp. No. AMD- 246862	M/s. Maruti Electricals, Ahmedabad / M/s. K.C.Patel & Co., Ahmedabad V/s Mr. Chandrakant M. Joshi, Mumbai / Shri Sunny Raj Kumar Bajaj, Delhi-7	Jayendra Modi, Hearing Officer
04	1038327/ 06	Opp. No. AMD- 720045	M/s. Jasani & Company, Rajkot / M/s. Shabbi Rsaiffudin Mirja, Jamnagar V/s M/s. Tradesafe., Jamnagar / M/s. Classic Metal Products, Jamnagar	Jayendra Modi, Hearing Officer

05	1235252/ 20	Opp. No. AMD- 188689	M/s. J.T.Trivedi & Associates, Ahmedabad / M/s. Jalaram Ceramics Limited, Ahmedabad V/s Mr. Chandrakant M. Joshi, Mumbai / M/s. Bell Granito Ceramica Ltd., Mumbai	Jayendra Modi, Hearing Officer
06	1241844/ 30	Opp. No. AMD- 230252	M/s. Brahmhatt & Associates, Ahmedabad / M/s. Patel Prahlabdhai Natvarlal & Co., Unjha V/s M/s. K.C.Patel & Co., Ahmedabad / M/s. Nirav Nimmi Corporation, Unjha	Jayendra Modi, Hearing Officer
07	1531364/ 05	Opp. No. AMD- 735207	M/s. R.R.Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. V.A.Associates, Mumbai / M/s. Lupin Limited, Mumbai	Shraddha Patel, Hearing Officer
08	1531371/ 05	Opp. No. AMD- 733494	M/s. R.R.Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. The Acme Company, New Delhi / M/s. Hahnemann Pure Drug Co., Azamgarh	Shraddha Patel, Hearing Officer
09	1531374/ 05	Opp. No. AMD- 729403	M/s. R.R.Shah & Co., Ahmedabad / M/s. Torrent Pharmaceuticals Ltd., Ahmedabad V/s M/s. Madamser & Co., New Delhi / M/s. Eastern Medikit Ltd., Delhi	Shraddha Patel, Hearing Officer
10	1158666/ 30	Opp. No. AMD- 255464	M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Dasaprakash Restaurant and Icecream Parlour Pvt. Ltd., Jaipur V/s M/s. Taj Trademark, Agra-U.P. / K. Ramavittal Das, Mysore	Shraddha Patel, Hearing Officer

11	1077953/ 30	Opp. No. AMD- 234808	M/s. Tradesafe., Jamnagar / Mr. Dilip Kumar Hiralal Shah, Deesa - Banaskantha V/s Mr. Jatin Y. Trivedi, Ahmedabad / M/s. Banaskantha District Co-Op. Milk Producers Union Ltd., Palanpur	Shraddha Patel, Hearing Officer
12	1241640/ 24	Opp. No. AMD- 192825	M/s. Shreeji Consultant, Amraiwadi - Ahmedabad / M/s. Sonalika Prints, Surat V/s M/s. Worldwide Registration Bureau, Karol Bagh - New Delhi / M/s. Sonalika Agriculture Industries Corporation, Hoshiarpur - Punjab	Shraddha Patel, Hearing Officer
13	1466290/ 25	Opp. No. AMD- 726958	M/s. Tradesafe, Ahmedabad / M/s. Condor Footwear (India) Ltd., Surat V/s M/s. Arjun T. Bhagat & Co., Mumbai / M/s. Rushank Clothiers, Jogeshwari (E) Mumbai	Shivangi Rana, Hearing Officer
14	1467760/ 05	Opp. No. AMD- 727140	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. La Pharma (Guj.) Pvt. Ltd., Ahmedabad V/s Mr. Jatin Y. Trivedi., Ahmedabad / M/s. Sun Pharmaceuticals Industries Ltd., Mumbai	Shivangi Rana, Hearing Officer
15	1494104/ 05	Opp. No. AMD- 726140	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. La Pharma (Guj.) Pvt. Ltd., Ahmedabad V/s M/s. Bal Pharma Ltd., Bangalore	Shivangi Rana, Hearing Officer
16	1525951/ 12	Opp. No. AMD- 730238	M/s. Excel Shine Private Ltd., Vashier - Valsad V/s Mr. Chandrakant M. Joshi, Mumbai / M/s. Bajaj Tempo Ltd., Maharashtra	Shivangi Rana, Hearing Officer

17	1293650/ 34	Opp. No. AMD- 203277	M/s. Indo Overseas Trade Marks Co., Ahmedabad / M/s. Urmin Products Pvt. Ltd., Ahmedabad V/s M/s. Manmohan Singh & Associates, New Delhi / M/s. Chaurasia Tobacco Industries, Delhi	Shivangi Rana, Hearing Officer
18	1295395/ 19	Opp. No. AMD- 204949	M/s. Taj Trademark Agency, Agra (U.P) / Mr. Sanjay Kumar, Surendranagar - Gujarat V/s M/s. Y. J. Trivedi & Co., Ahmedabad / M/s. Cera Sanitaryware Limited, Ahmedabad	Shivangi Rana, Hearing Officer